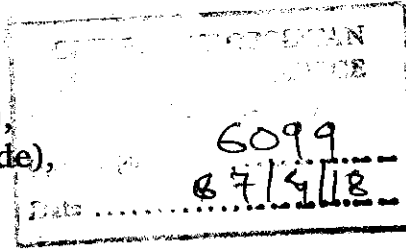


**Confidential**  
**By e-mail**

Tel. : 022-22673569 (0) Ext. 1367  
No. : B(Gen)-5601/57/2018/ 439  
Date : 6<sup>th</sup> April, 2018

From,

Surendra P. Tavade  
Registrar (Inspection - I),  
High Court (Appellate Side),  
Bombay.



To,

The Principal District & Sessions Judge, \_\_\_\_\_.  
The Principal Judge, City Civil & Sessions Court, Gr. Bombay.  
The Chief Metropolitan Magistrate, Mumbai.  
The Chief Judge, Court of Small Causes, Mumbai.

**Subject :-** Stay/Suspension of Central On-line Recruitment Process for filling up the vacant posts of Stenographer (L.G.), Junior Clerk and Peon/Hamal in various District Courts throughout the State.

**Refnce :-** High Court letter dated 23/03/2018.

Sir/Madam,

With reference to the subject noted above, I am to state that the Hon'ble High Court by an order dated 6<sup>th</sup> April, 2018 passed in Writ Petition (L.) No. 1137 of 2018, directed to Stay and Suspend the Central On-line Recruitment Process for filling up the vacant posts of Stenographer (L.G.), Junior Clerk and Peon/Hamal in various District Courts throughout the State.


In view of the abovesaid direction, I am enclosing herewith a copy of Notice dated 6<sup>th</sup> April, 2018 published on High Court website and request you to publish it on your official website, so also display it on your District Court Notice Board, immediately.

I am, therefore, request you kindly take note thereof and act accordingly.

Yours faithfully

  
Registrar (Inspection-I)

**Encl. :** As above.


Seen  
  
07/04/2018

NOTICE

The Hon'ble High Court of Bombay by an order dated 6<sup>th</sup> April, 2018 passed in Writ Petition (L.) No. 1137 of 2018, directed to stay and suspend the Central On-line Recruitment Process for filling up the vacant posts of Stenographer (L.G.), Junior Clerk and Peon/Hamal, in various District Courts throughout the State, forthwith.

All concerned to take note of this direction and act accordingly.


Date : 6<sup>th</sup> April, 2018

  
(Surendra P. Tavade)  
Registrar (Inspection-I)

## सुचना

मा. उच्च न्यायालय, मुंबई यांनी रिट याचिका (एल.) क्र. ११३७/२०१८ मध्ये दि.०६/०४/२०१८, रोजी पारित केलेल्या आदेशानुसार संपुर्ण राज्यातील, विविध जिल्हा न्यायालयात लघुलेखक (निम्नश्रेणी), कनिष्ठ लिपिक आणि शिपाई/हमाल यांची रिक्त पदे भरण्याकरिताची मध्यवर्ती ऑनलाईन सेवाप्रवेश प्रक्रिया (सेंट्रल ऑन-लाईन रिक्तमेंट प्रोसेस) ही तात्काळ स्थगित करण्यात आलेली आहे. सदर निर्णयाची संबंधितांनी नोंद घ्यावी.

दिनांक : ६ एप्रिल, २०१८

  
(सुरेंद्र पी. तावडे)  
प्रबंधक (तपासणी-१)